

By Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL**  
**PRADESH)**

NO.HC.VII-1/1990/6032/A

From :- Shri S.Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati

To, ✓ Shri A.F.A. Bora,  
District & Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati the 12<sup>th</sup> October, 2018.

Sub: **Permission to avail the full Civil Court Vacation.**

Ref:- Your letters No.DJKA/7041/2017, dtd. 01.10.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the full Civil Court Vacation w.e.f. 15.10.2018 to 28.10.2018, as prayed for. The Additional District and Sessions Judge, Kamrup and in her absence, the senior most Judicial Officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

  
DEPUTY REGISTRAR (ADMN.-I)  
12.10.2018  
Blas

**Memo NO.HC.VII-1/1990/\_\_\_\_\_ /A, dated**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Kamrup.
3. Pvt. Secretary to Portfolio Judge for the District of Kamrup.

Sd/-  
**DEPUTY REGISTRAR (ADMN.-I)**